

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.981/2025

THE STATE OF UTTAR PRADESH & ORS.

Appellants

VERSUS

DR. RAMJI PANDEY

Respondent

I.A. No.124700/2021-EXEMPTION FROM FILING O.T.

I.A. No.124698/2021-INTERVENTION APPLICATION

I.A. No.5246/2022-STAY APPLICATION

Date : 09-09-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Vishwa Pal Singh, AOR
Mr. Mehul M. Gupta, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Srikant Singh, Adv.
Mr. Anurag Pandey, Adv.
Mr. Akash, Adv.
Ms. Sejal Sharma, Adv.
Ms. Soniya Sharma, Adv.

For Respondent(s) : Mr. Rauf Rahim, Sr. Adv.
Mr. Vikas Tiwari, Adv.
Mr. Dharmendra Kumar Sinha, Adv.
Mr. Kumar Deepraj, AOR

Mr. Rajivkumar, AOR

Mr. Hari Prasad Gupta, Adv.
Mr. Hariank Gupta, Sr. Adv.
Mr. Durgesh Kumar Verma, Adv.
Dr. Vedant Bharadwaj, Adv.
Mr. Shiva Khandelwal, Adv.
Mrs. Amrita Behera, Adv.
Mr. Anshu Singh, Adv.
Ms. Mridula Ray Bharadwaj, AOR
Mr. Sudhir Mavi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Arguments concluded.

2. Judgment reserved.
3. Written submission by the parties, if any, may be filed by 15th September, 2026.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)